F. No. J-11017/31/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated 10th November, 2023

ORDER

With reference to this department's Order no F. No. J-11017/23/2023-Judicial (4) dated 07.10.2023, the President is pleased to change the panel of Shri Ravinder Kumar, Advocate from Central Government Counsel for Punjab & Haryana Court to Additional Standing Government Counsel for District and Subordinate Court Gurdaspur and Pathankot, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Courts, Gurdaspur and Pathankot

Additional Standing Government Counsel

ADDRESS	ENROLLMENT NO
Lounta, Tehsil and District Gurdaspur,	P/2305/2021

- 2. Consequent upon the above change of panel, the name of Sh. Ravinder Kumar, Advocate occurring in the above refer order dated 07.10.2023 in the list of Central Government Counsel, Panjab & Haryana High Court at Chandigarh, at Sr No 8, stands deleted.
- 3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No.26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judical dated 08.02.2018 imposing certain restrictions on Panel Counsel. The aforesaid OMs are available on the official website of this Department i.e., www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
- 4. Hindi version of this order will follow.

(Vijay Kumar Sharma) Senior Advisor

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Copy for information (through E-mail) to:-

- 1. PS to MoS (I/C) L&J.
- 2. PSO to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA)
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
- 5. Shri Jagjot Singh Lalli, Dy. SGI, Punjab and Haryana High Court, Chandigarh.
- 6. Shri Parminder Singh Ghumman, Standing Government Counsel for Districts and Subordinate Courts, Gurdaspur.
- 7. Shri Rajdeep Singh, Standing Government Counsel for Districts and Subordinate Courts, Pathankot.
- 8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'Orders Related to Empanelment of Advocates for Union of India' for the information of all concerned
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

10. Spare copies.

Shweta Kambo

Section Officer (Judicial) Phone: 011-23384945

Email: Judicial-dla@nic.in